

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4132  
ANSWERED ON:19.02.2014  
CRITERIA FOR VISA FEES  
Singh Shri Bhola

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the criteria on the basis of which the visa fees is determined for the citizens of various countries visiting India; and
- (b) the details of the time period for revision of such visa fees?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) Visa fees are determined taking into account factors, inter alia, visa fees charged by the concerned foreign country, exchange rate, type and duration of visa.
- (b) Visa fees of other countries are monitored regularly and Indian visa fees are revised as and when there is a requirement.